

IN THE HIGH COURT OF ORISSA,
CUTTACK

CC Applications Notified for submission of
court fees.

Date : 05.02.2024

SL. No.	C.A.No.	Date of Application	Case No.	Applicant	Court Fee Specification
1	63739/2023	24.06.2023	FAO/93/2006	S MOHARANA	no such order passed on 18.12.2006
2	108178/2023	19.10.2023	WP (C) /29004/2023	S S SINGHDEO	no such order passed dated 26.9.2023
3	3489/2024	11.01.2024	WP (C) /6384/2015	G. MOHANTY	29.00, 3*29
4	3646/2024	11.01.2024	WP (C) /454/2013	S K DAS	3.00, 3*3 DMS
5	4374/2024	16.01.2024	CONTC/7762/2023	S NAYAK	9.00, 3*9
6	5191/2024	17.01.2024	RSA/389/2006	M ROUT	4.00, 3*4
7	7476/2024	25.01.2024	CRLMC/1148/2022	H K PANDA	4.00, 3*4
8	7740/2024	27.01.2024	CONTC/1794/2023	P K SWAIN	3.00, 3*3
9	7741/2024	27.01.2024	CONTC/1793/2023	P K SWAIN	3.00, 3*3
10	7742/2024	27.01.2024	BLAPL/10739/2023	S NAYAK	7.00, 3*7
11	8285/2024	30.01.2024	ABLAPL/4351/2022	P R SWAIN	4.00, 3*4
12	8306/2024	30.01.2024	CONTC/5587/2022	L MOHANTY	24.00, 3*24
13	8370/2024	30.01.2024	CONTC/1072/2021	R R DAS	3.00, 3*3
14	9103/2024	31.01.2024	WP (C) /21635/2011	B.R. MISHRA	78.00, 3*78 sent to xerox
15	9844/2024	02.02.2024	WP (C) /42649/2023	K C SWAIN	4.00, 3*4
16	9909/2024	02.02.2024	CMP/883/2023	D SWAIN	11.00, 3*11
17	9945/2024	02.02.2024	WP (C) /42604/2023	S BISWAL	3.00, 3*3
18	10427/2024	03.02.2024	ABLAPL/11756/2018	S SAHU	2.00, 3*2 dms
19	11045/2024	05.02.2024	FAO/44/2003	S NAYAK	2.00, 3*2 SENT TO XEROX
20	11046/2024	05.02.2024	WP (C) /4738/2015	S NAYAK	15.00, 3*15 DMS
21	11047/2024	05.02.2024	WP (C) /11085/2006	S NAYAK	7.00, 3*7 DMS
22	11068/2024	05.02.2024	BLAPL/14062/2023	J PRADHAN	3.00, 3*3 file. sent to xerox
23	11097/2024	05.02.2024	WP (C) /6919/2019	NIRANJAN ROUT	2.00, 3*2 DMS

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